

**THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH)**

(a) Not yet.

(b) Being a composite scheme involving a large outlay, a great deal of preliminary information has to be compiled such as ocean currents, wind velocity, soil formation etc. Action has already been initiated to obtain this data, which when collected will be passed on to the architects selected for the design and execution of the project.

**FOREIGN FISHING VESSELS NEAR INTERVIEW ISLAND**

4902. SHRI K.R. GANESH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that some-time in 1964 or 1965, three foreign fishing vessels were seen poaching near Interview Island for days together;

(b) whether despite the timely intimation, the Administration did not send any of the two Police boats stationed at Port Blair to Interview Island for about 3-4 days; and

(c) whether it is a fact that eventually when a naval Patrol Boat was sent only one foreign vessel could be caught?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :** (a) A couple of foreign boats were seen near Interview Island on 4th March, 1965.

(b) and (c). Both the police boats were away on duty in other areas. Hence the help of the Indian Navy was sought. The Naval Vessel apprehended one of the foreign boats on 10th March, 1965 near Interview Island.

**ANDAMAN SPECIAL PAY**

4903. SHRI K.R. GANESH : Will the Minister of HOME AFFAIRS be pleased to State :

(a) whether it is a fact that some Government servants (male and female) recruited at Port Blair were denied North/Middle Andaman Special Pay on their posting to N/M Andaman; and

(b) if so, the grounds on which the special pay admissible to all those recruited from S.A. and posted on N/M Andaman was denied to these persons?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :** (a) and

(b). Government servants male and female both, belonging either to South Andaman or mainland recruited at Port Blair and posted on transfer to North/Middle Andamans, were not denied the special pay admissible in those areas. But persons who were residents of North/Middle Andamans, even though recruited at Port Blair, were not allowed the special pay admissible in North/Middle Andamans when they were posted for service in those areas, as they were residents of those areas.

**ANDAMAN SPECIAL PAY**

4904. SHRI K.R. GANESH : Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 2405 on the 29th November, 1967 and state whether the orders contained in the Ministry of Home Affairs letter dated the 22nd January, 1951 :

(i) are absolute and unconditional;

(ii) provides that persons born in A & N Islands but recruited from the Mainland, whatsoever be the circumstances leading to their recruitment, would not be entitled to A.S.P.;

(iii) leave any room for the subordinate authorities to add or detract, interfere or affect any discretionary powers so far as the interpretation and application of the orders is concerned?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) :** (i), (ii) and (iii). The term "persons recruited from the mainland" is not defined in the orders of 22nd January, 1951. The term has been interpreted by the subordinate authorities, keeping in view the rationale behind the grant of Andaman Special Pay, viz., that it is an incentive for securing personnel from the mainland to go over to the Islands for service.

**ANDAMANS**

4905. SHRI K.R. GANESH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a public meeting was held at Rangat, Middle Andaman, on the 20th